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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,

Shri Dibya Jyoti Mahanta
Member, Motor Accident Claims Tribunal
Barpeta

Dated Guwahati, the _____ September, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. MACT(B) 659, dated 27.09.2021.

Sir,

With reference to the above, I am directed to inform you are allowed to avail LTC for the current block period of 2018-2021 to visit Manali Himchal Pradesh, along with your wife Smti Neelom Goswami and two sons namely Shri Puranjan Mahanta and Shri Gunjan Mahanta w.e.f. 09.10.2021 to 15.10.2021 (probable period of journey), by the shortest possible route, as per existing Rules.

Yours faithfully,

sdt

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/4699 - 4701 /A, dated 30/9/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)

Bw